

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF DECEMBER, 2016**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.12.2016									31.12.2016
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	8677	0	0	69	69	0	0	16	16	8730
2	CIVIL SECOND APPEAL	4346	0	0	60	60	0	0	29	29	4377
3	EXECUTION FIRST APPEAL	43	0	0	1	1	0	0	1	1	43
4	EXECUTION SECOND APPEAL	12	0	0	0	0	0	0	0	0	12
5	CIVIL MISC. APPEAL	21656	0	14	393	407	0	14	269	283	21780
6	CIVIL REVISION	398	0	0	18	18	0	0	16	16	400
7	CIVIL REVIEW	788	0	8	33	41	0	8	16	24	805
8	INCOME TAX REFERENCE	6	0	0	0	0	0	0	0	0	6
9	OTHER TAX REFERENCE	120	0	9	0	9	0	14	0	14	115
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	16	0	4	0	4	0	4	0	4	16
12	INCOME TAX APPEAL	1481	0	6	0	6	0	174	0	174	1313
13	WEALTH TAX APPEAL	35	0	0	0	0	0	9	0	9	26
14	SALES TAX REVISION	801	0	0	22	22	0	0	167	167	656
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	105	0	0	1	1	0	0	3	3	103
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	29	0	0	0	0	0	0	1	1	28
19	COMPANY APPLICATION	230	0	0	3	3	0	0	2	2	231
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	0	0	45
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	43	0	3	0	3	0	9	0	9	37
24	SPECIAL APPEAL (WRITS)	2955	0	173	0	173	0	156	0	156	2972
25	CIVIL CONTEMPT	2063	0	26	149	175	0	32	20	52	2186
26	CIVIL WRITS	56036	0	73	1626	1699	0	122	900	1022	56713
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	626	0	1	2	3	0	2	1	3	626
	<b>TOTAL (A)</b>	<b>100522</b>	<b>0</b>	<b>317</b>	<b>2377</b>	<b>2694</b>	<b>0</b>	<b>544</b>	<b>1441</b>	<b>1985</b>	<b>101231</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19470	0	18	158	176	0	54	65	119	19527
3	CRIMINAL REVISION	6463	0	0	161	161	0	1	48	49	6575
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10081	0	0	532	532	0	0	348	348	10265
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1347	0	0	1350	1350	0	0	1485	1485	1212
6	CRIMINAL CONTEMPT	23	0	0	0	0	0	0	0	0	23
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	23	0	8	0	8	0	7	0	7	24
9	CRIMINAL LEAVE TO APPEAL	1046	0	5	37	42	0	5	11	16	1072
10	CRIMINAL WRITS	584	0	0	34	34	0	0	28	28	590
	<b>TOTAL (B)</b>	<b>39040</b>	<b>0</b>	<b>31</b>	<b>2272</b>	<b>2303</b>	<b>0</b>	<b>67</b>	<b>1985</b>	<b>2052</b>	<b>39291</b>
	<b>TOTAL (A+B)</b>	<b>139562</b>	<b>0</b>	<b>348</b>	<b>4649</b>	<b>4997</b>	<b>0</b>	<b>611</b>	<b>3426</b>	<b>4037</b>	<b>140522</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	149	0	0	11	11	0	0	1	1	159
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	114	0	0	14	14	0	0	8	8	120
4	CRIMINAL TRANSFER	99	0	0	1	1	0	0	27	27	73
	<b>TOTAL (C)</b>	<b>363</b>	<b>0</b>	<b>0</b>	<b>26</b>	<b>26</b>	<b>0</b>	<b>0</b>	<b>36</b>	<b>36</b>	<b>353</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>139925</b>	<b>0</b>	<b>348</b>	<b>4675</b>	<b>5023</b>	<b>0</b>	<b>611</b>	<b>3462</b>	<b>4073</b>	<b>140875</b>